



**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 3701/2019

This the 20th day of December, 2019

Hon'ble Mr. A.K. Bishnoi, Member (A)

Rishi Pal Singh
(DOB : 08/07/1957)
S/o Late Sh. Girdhari Singh
Age – 62 years, Group – C, Des. Lab Assistant
H. No. 3, Gali No. 9/1, Thakur Rumal Singh Gate
Saboli, Delhi – 110093.

...Applicant

(By advocate : Mr. Ashok Kumar)

Versus

1. GNCT of Delhi
Through Chief Secretary
Delhi Secretariat, IP Estate
New Delhi – 110002.
2. The Director of Education
Directorate of Education
GNCT of Delhi, Old Secretariat
Delhi – 110054.
3. The Dy. Director of Education
District North-East, B-Block
Yamna Vihar, Delhi – 110053.

...Respondents

ORDER (ORAL)

Mr. A.K. Bishnoi :

Learned counsel for the applicant submits that on enquiry he has discovered that the representation, earlier to the one which has been filed in this OA, is not annexed. He seeks to withdraw the present application with liberty to file a fresh OA.

2. Accordingly, the OA is dismissed as withdrawn with liberty as prayed for.

**(A.K. Bishnoi)
Member (A)**

/anjali/ .